

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:471  
ANSWERED ON:23.07.2003  
DISINVESTMENT OF PSEs  
ANADI CHARAN SAHU

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether the Disinvestment Commission has given any recommendations to the Government from July 2001 to June 30,2003 for disinvestment of PSEs;
- (b) if so, the steps taken by the Government for their disinvestment as per the advice of the Commission; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHF SHOURIE)

(a) Yes, Sir.

(b) & (c) From July 2001 to December 2001, no recommendations were received from the Disinvestment Commission. In January 2002 recommendations in respect of four companies were received. Thereafter, recommendations in respect of twenty three companies were received from the Commission during the period September 2002 to May 2003, details of which are given below:-

Report Month Name of the PSUs

No. XIII Jan. 2002 1. Neyveli Lignite Corporation Ltd. (Review)  
2. Manganese Ore (India) Ltd. (Review)  
3. Rail India Technical & Economic Services Ltd. (Review)  
4. Projects & Equipment Corporation Ltd. (Review)

No. XIV Sept. 2002 1. IRCON International Ltd.  
2. Central Inland Water Transport Corporation Ltd.  
3. Cochin Shipyard Ltd.  
4. Hindustan Shipyard Ltd.

No. XV Nov. 2002 1. Dredging Corporation of India Ltd.  
2. National Projects Construction Corporation Ltd.  
3. Semiconductor Complex Ltd.  
4. Telecommunications Consultants India Ltd.

No. XVI Dec. 2002 1. Cotton Corporation of India Ltd.  
2. Indian Medicines Pharmaceuticals Ltd.  
3. Jute Corporation of India Ltd.  
4. National Buildings Construction Corporation Ltd.

No. XVII Jan. 2003 1. Hooghly Dock & Port Engineers Ltd.  
2. National Small Industries Corporation Ltd.  
3. Rajasthan Drugs & pharmaceuticals Ltd.

No. XVIII Mar 2003 1 Central Mine Planning & Design Institute Ltd.  
2 Karnataka Antibiotics & Pharmaceutics Ltd.

No. XIX April 2003 1. Handicraft & Handloom Exports Corporation of India Ltd.  
2. Rural Electrification Corporation Ltd.  
3. State Farms Corporation of India Ltd.

No. XX May, 2003 1. Brahmaputra Valley Fertilizers Corporation Ltd.  
2. Hospital Services Consultancy Corporation Ltd.  
3. National Seeds Corporation Ltd.

Out of these, in two companies (Semiconductor Complex Ltd. and National Small Industries Corporation Ltd.) the Disinvestment Commission did not recommend disinvestment. Government has decided not to pursue disinvestment in the case of three companies ( Indian Medicines Pharmaceuticals Corporation Ltd, Cotton Corporation of India Ltd and Jute Corporation of India Ltd). Out of the remaining twenty two companies, the Government has decided to disinvest its equity in four cases (Manganese Ore (India) Ltd., Central Inland Water Transport Corporation Ltd., National Buildings Construction Corporation Ltd. and Dredging Corporation of India Ltd.). No decision has been taken so far in the remaining cases.